

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/46/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : TOUGHENED ALLOYS AND STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	VIVEK MENON Counsel for Applicant	Counsel for Applicant	
2	C. S. Loganathan Counsel for Respondent	R. S. Subramanian	

ORDER

Counsel for the Applicant present and submitted the preliminary arguments. The Registry is directed to issue notice to the IRP. Counsel for the Applicant is also directed to send a private notice to the IRP for filing counter and making submissions on next date of hearing. Put up on **13.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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